

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.02.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 56 of 2021	The Assistant Commissioner of Central Tax Vs. V. Shanker RP for M/S Sri Ramanjaneya Ispat Pvt. Ltd.	Joseph Constant Kullu	
2.	Comp. App. (AT) (Ins) No. 57A-57B of 2021	Nikhil Keherchand Jain Vs. Bank of Baroda (erstwhile Dena Bank Merged with Bank of Baroda) & Anr.	Henna George	
3.	Comp. App. (AT) (Ins) No. 98 of 2021	Kuldeep Verma Resolution Professional K.S Oils Ltd. Vs. State Bank of India and Ors.	Jitender Ratta	Sumant Batra-R1 to R13 Pooja M Saigal-R14 & R15

12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

4.	Comp. App. (AT) (Ins) No. 582 of 2020 Part Heard	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr. With	SharadTyagi	Sanjay Kumar Singh-R1 Neeraj Kumar Gupta-R2
5.	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	Avinash Bhati	

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

6.	Comp. App. (AT) (Ins) No. 647 of 2020 Part Heard	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr. With	Mahesh Thakur	Rajat Agnihotri Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash-R3
7.	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020 Part Heard	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors. With	Abhishek Anand	Aman Choudhary Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash-R3
8.	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020 Part Heard	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	Vishal Ganda

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

9.	Comp. App. (AT) (Ins) No. 449 of 2020 Part Heard	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
10.	Comp. App. (AT) (Ins) No. 504 of 2020 Part Heard	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury-R2 Ankur Mittal-R3
11.	Comp. App. (AT) (Ins) No. 746 of 2020 Part Heard	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1

Note: The Court will rise at 03:00 PM.

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- 1. Notice Board**
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**